

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs.Meena Satheesh  
Ld.Registrar

Date: 18-08-2017  
Time: 12 Noon

**Court – 1**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.74 of 2017 (SZ)	V.Sankara Subramanian, Tirunelveli District <b>Vs</b> The State of Tamil Nadu Rep.,by the Secretary to Government, Department of Environment and Forest, Chennai and 4 others	M/s. S.Muthu Vairam <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1 M/s. H. Yasmeen Ali for R3 M/s. Abitha Banu for R4,R5	MoA & Reply of R2 Reply of R1,R4, R5
2	Application No.130 of 2017 (SZ)	M/s. Rainbow Industries Rep.,by its Managing Partner, Srikakulam District <b>Vs</b> State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment Forest Science and Technology, Secretariat, Guntur District and 4 others	M/s. P.Venkaiah Naidu & Associates <b>Counsel for Applicant</b>  M/s. H. Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4 M/s. V.B.Subramaniyam for R5	Reply of R1 to R4
3	Appeal No. 24 of 2017 (SZ)	P.J.Devasia, Kannur District <b>Vs</b> Ministry of Environment, Forests & Climate Change Rep., by its Secretary New Delhi and 4 others	M/s. Rajan Vishnuraj Harish Vasudevan <b>Counsel for Appellant</b> M/s.M.Sumathi for R1 M/s. Vidyalakshmvipin for R2 M/s. A.S.Suvitha for R3 & R4 M/s. Taarus Associates for R5	Reply of R1 to R5
4	Appeal.No. 50 of 2017(SZ)	M/s.Askco Prints Rep.,by its Authorised Signatory Bangalore <b>Vs</b> The Member Secretary Karnataka State Pollution Control Board Bengaluru and 2 others	M/s.V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b> M/s. Devraj Ashok for R1,R2	MoA & Reply of R3 For Reply of R1,R2

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 09 of 2017 (SZ)	Mr.Y.V.Pratap Reddy Andhra Pradesh <b>Vs</b> The Union of India Rep.,by its Secretary Ministry of Environment and Forests New Delhi and 8 others	M/s.Taaurs Associates S.Kamalesh Kannan S.Sai Sathya Jith <b>Counsel for Applicant</b>  Mr.G.M. Syed Nurullah Sheriff for R1 Mrs. H.Yasmeen Ali for R2 to R7 M/s. S.P.Vijayaragavan K.Muralidharan G.Thanigaivel for R8 M/s. Rajinish Pathiyil, S.Geetha, A.R.Palanisamy, T.Chandrailal, M.Pradeepshankar for R9	For Reply of R8
2	Application No. 123 of 2017(SZ)	Krithika Gokulnath SNN Raj Serenity Apartments Elanahalli Bangalore <b>Vs</b> Registrar, Anna University, Guindy, Chennai and 8 others	KNS Law Chambers Kayshik N.Sharma, J.Jeya Sabare Eswaran K.Usha <b>Counsel for Applicant</b> M/s. Latha for R1 M/s. Jayalakshmi for R4 M/s. A. Sathyabama for R9	MoA & Reply R2 ,R3,R5 to R8 Reply of R1, R4
3	Application No.49 of 2017 (SZ)	F.Thankachan Kanyakumari District <b>Vs</b> The District Collector, Collectorate, Kanyakumari District And 4 others	M/s.M.Murali, T.Arul & D.Manimaran <b>Counsel for Applicant</b> M/s. M.K Subramanian & P.Velmani for R1 M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R3	MoA & Reply of R4 (Return) & R5 Reply of R1 to R3
4	Application No. 79 of 2017(SZ)	Heal the Society Charitable Trust Rep.,by its President Kadapa District, Andhra Pradesh <b>Vs</b> The Union of India	M/s.Taarus Associates S.Kamalesh Kannan S.Sai Sathya Jith <b>Counsel for Applicant</b>	Reply of R1 to R4

		Rep.,by its Secretry Ministry of Environment, Forest and Climate Change New Delhi and 3 others	Mrs.Me.Saraswathy for R1 Mrs. H. Yasmeen Ali for R2 to R4	
5	Appeal No.149 of 2016 (SZ)	Puducherry Environment Protection Association, Rep., by its Secretary, K.Irisappan Koodapakkam and Post <b>Vs</b> Unoin of India, Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 2 others	Yogeshwaran.A Neha Miriam Kurian <b>Counsel for Appellant</b>  M/s.Syed Nurullah Sheriff for R1 M/s.Sathya Bama for R2 M/s.T.Sai Krishnan, B.Lakshmi Nrasimhan, R.Saravana, S.Aji Kumar & K.Kumara Guru for R3	Reply of R1 & R3
6	Appeal.No. 49 of 2017(SZ)	M/s.Sreepathi Lab Pvt.Ltd Nalgonda District <b>Vs</b> Telangana State Pollution Control Board Rep.,by its Member Secretary Nalgonda	M/s.V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b> M/s.T.Saikrishnan for R1	Reply of R1

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar